

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA NO.4283/2015

New Delhi this the 16th day of January, 2017

HON'BLE DR BRAHM AVTAR AGRAWAL, MEMBER (J)

S.C. Goyal, aged 65 years,
S/o late Sh. D.P. Goyal,
Retired Manager from BSNL
Corporate Office, New Delhi,
R/o 24/25-C, Apna Enclave,
Railway Road, Gurgaon (Haryana) ...Applicant

(By Advocate: Mr. Yogesh Sharma)

VERSUS

1. Bharat Sanchar Nigam Limited,
Through the Chairman & Managing
Director, B.S.N.L. Bhawan,
Janpath, New Delhi-110001.
2. The Chief General Manager (Telecom),
Bharat Sanchar Nigam Limited,
Haryana Telecom Circle,
Mahatma Gandhi Marg,
Ambala Cantt, Haryana-133001.
3. The Account Officer (Cash),
O/o Chief General Manager (Telecom),
Bharat Sanchar Nigam Limited,
Mahatma Gandhi Marg,
Ambala Cantt, Haryana-133001.
4. The Sr. General Manager (Telecom),
Bharat Sanchar Nigam Limited,
Administrative Building and Telephone
Exchange, Sector-18, Gurgaon-122015,
Haryana. ...Respondents

(By Advocate: Ms. Sumedha Sharma for Mr. T.C. Gupta)

ORDER (Oral)

Learned counsel for the applicant submits that in view of the reply filed on behalf of the respondents in the MA No.3073/2016, stating that the claim of the applicant for medical reimbursement was not rejected but was under objection and that his bill is still under active consideration in consultation with the CGHS, this OA may be disposed of with a direction to the respondents to finalize the matter in a time-bound manner.

2. I see substance in the aforesaid submission made on behalf of the applicant. Accordingly, the respondents are directed to duly consider the case of the applicant for medical reimbursement and dispose of the same through a speaking order within four weeks from the date of receipt of a copy of this Order. Their decision shall also be communicated to the applicant. If the applicant still feels aggrieved, he will be at liberty to approach this Tribunal through appropriate proceedings.
3. The OA stands disposed of accordingly. No costs.

**(DR BRAHM AVTAR AGRAWAL)
MEMBER (J)**

/jk/